

THE HIGH COURT OF MEGHALAYA
SHILLONG

ORDER

No.HCM.II/64/2020/1626

Dated, Shillong the 2nd July, 2020

As resolved in the Full Court Meeting held on 29th June, 2020, it is hereby notified to all concerned that the Court's timing shall be as follows with immediate effect:-

COURT'S TIMING
10:00 A.M. to 1:00 P.M.
02:00 P.M. to 4:00 P.M.

By Order,

Registrar General

Memo. No.HCM.II/64/2020/1626- A

Dated, Shillong the 2nd July, 2020

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for information of his Lordship.
2. The PS to Hon'ble Mr.Justice Ranjit Vasantrya More, High Court of Meghalaya, Shillong for information of his Lordship.
3. The PS to Hon'ble Mr.Justice Hamarsan Singh Thangkiew, High Court of Meghalaya, Shillong for information of his Lordship.
4. The PS to Hon'ble Mr.Justice Wanlura Diengdoh, High Court of Meghalaya, Shillong for information of his Lordship.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The Registrar(Admn.), High Court of Meghalaya, Shillong.
7. The Joint Registrar(Listing), High Court of Meghalaya, Shillong.
8. The Advocate General, Meghalaya, Shillong
9. The Additional Advocate General, Meghalaya, Shillong
10. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
11. The Director, Meghalaya State Judicial Academy, Shillong.
12. The Chief Librarian, High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The President/Secretary, Meghalaya High court Bar Association, Shillong
15. The Central Government Counsel, High Court of Meghalaya, Shillong
16. Order File,
17. Notice Board
18. Office file.


Registrar General